## THE HIGH COURT OF MEGHALAYA SHILLONG.

No. HCM.II/133/2019-Rect./64

Dated, Shillong 8th April, 2021

## ADVERTISEMENT

Applications for Contractual engagement of 2 (two) persons as Law Clerks for a period of 1 Year under terms and conditions mentioned in Scheme for engaging Law Clerk-cum-Legal Research Assistants in the High Court of Meghalaya, which is available on the website <a href="http://meghalayahighcourt.nic">http://meghalayahighcourt.nic</a>, (Rules and Notification) are invited from eligible candidates having essential qualifications. Maximum age of the candidate as on 1st January of 2021 must not be more than 33 years. The application (duly filled up and complete in every manner), must reach the office of Registrar General, High Court of Meghalaya, Shillong on or before 7th May, 2021 during office hours. Application Form is available in the website and can be downloaded from the link <a href="http://meghalayahighcourt.nic.in/scheme-engaging-law-clerks-cum-legal-research-assistants-high-court-meghalaya-2016">http://meghalayahighcourt.nic.in/scheme-engaging-law-clerks-cum-legal-research-assistants-high-court-meghalaya-2016</a>

REGISTRAR GENERAL

Memo No. HCM.II/133/2019-Rect./64-A
Copy to :-

Dated, Shillong 8th April, 2021

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 5. The Registrar I/c Recruitment Cell, High Court of Meghalaya, Shillong for information and necessary action.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
- 7. The Joint Registrar-cum-OSD (Listing), High Court of Meghalaya, Shillong for information.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 9. Notice Board.
- 10. Office File.

REGISTRAR GENERAL